

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 44
(IB)-572(PB)/2023

IN THE MATTER OF:

Manoj Kumar.

.... Petitioner

Order u/S. 94(1) of Insolvency & Bankruptcy Code (IBC), 2016

Order delivered on 30.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Personal : Adv. Dyuti Ghai

Guarantor

For the RP : Adv Kanika Sachdeva along with Adv Radhika
Panhotra

ORDER

Awaiting RP's report. List the matter on **12.03.2024**.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

30.01.2024
Lalit